

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1173
ANSWERED ON 30/07/2024**

BENEFICIARIES OF PMAY-G

1173 Shri Asaduddin Owaisi:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses sanctioned under Pradhan Mantri Awas Yojana – Gramin(PMAY-G) from the date of its commencement and the current year, State/UT-wise;**
- (b) the total number of houses completed under PMAY-G from its commencement and current year, State/UT-wise;**
- (c) the total number of houses sanctioned, including the percentage of the total number of beneficiaries belonging to Muslim community in each year since the commencement of PMAY-G and the current year, State/UT-wise; and**
- (d) the total number of houses completed for PMAY-G beneficiaries, including the percentage of the total number of beneficiaries, belonging to Muslim community in each year since the commencement of PMAY-G and the current year, State/UT-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) & (b) : The Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana Gramin (PMAY-G) with effect from 1stApril, 2016 to achieve the objective of “Housing for All” in rural areas with the overall target of 2.95 crore pucca houses with basic amenities. Under PMAY-G, as on 25thJuly,2024 , more than 2.946 crore houses have been sanctioned and 2.64 crore houses have

been completed. The State-wise details of houses sanctioned and completed since inception till 25.07.2024 is given in Annexure-I.

(c) & (d) : Benefits of the scheme is being provided to the most vulnerable eligible beneficiaries based on the housing deficiency and other social deprivation parameters prescribed in Socio Economic Caste Census(SECC)-2011. Further, a minimum 60% of the target at the national level is earmarked for Scheduled Caste (SC)/Schedules Tribes (ST) households subject to availability of such eligible beneficiaries. The earmarking defines only the minimum limit that should be achieved and if the States/UTs so desire they may add to target under these categories to ensure saturation of beneficiaries belonging to vulnerable and disadvantaged groups for them to be covered on a priority basis. The Ministry does not maintain a database for muslim/minority groups under PMAY-G. The muslim beneficiaries are part of the 'Others Category" under the PMAY-G.

The total number of houses sanctioned and completed for SC, ST and Others categories beneficiaries under PMAY-G since inception till 25.07.2024 is given in Annexure-II.

Annexure-I**ANNEXURE REFERRED FOR THE STATEMENT IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1173 TO BE ANSWERED ON 30.07.2024 REGARDING "BENEFICIARIES OF PMAY-G"****Table:1****Details of houses sanctioned and completed under PMAY-G since inception****(unit in no)**

S No	State Name	Houses Sanctioned	Houses Completed
1	Arunachal Pradesh	35,684	34,718
2	Assam	20,47,335	19,02,799
3	Bihar	37,00,929	36,58,755
4	Chhattisgarh	11,76,141	10,87,399
5	Goa	254	237
6	Gujarat	6,02,071	5,53,900
7	Haryana	29,395	28,669
8	Himachal Pradesh	28,146	17,290
9	Jammu And Kashmir	3,35,384	2,37,828
10	Jharkhand	15,92,135	15,61,612
11	Kerala	35,118	33,835
12	Madhya Pradesh	37,98,599	36,64,432
13	Maharashtra	13,64,890	12,48,412
14	Manipur	1,01,548	30,528
15	Meghalaya	1,87,004	76,277
16	Mizoram	29,966	20,508
17	Nagaland	48,830	15,232
18	Odisha	27,24,077	22,26,225
19	Punjab	39,632	38,171
20	Rajasthan	17,15,501	16,93,842
21	Sikkim	1,398	1,359

22	Tamil Nadu	7,41,878	6,20,656
23	Tripura	3,76,794	3,57,849
24	Uttar Pradesh	36,12,958	35,87,583
25	Uttarakhand	68,683	67,033
26	West Bengal	45,69,365	34,12,877
27	Andaman And Nicobar	3,424	1,227
28	Dadra And Nagar Haveli and Daman And Diu	11,363	3,885
29	Lakshadweep	53	45
30	Andhra Pradesh	2,46,426	76,854
31	Karnataka	2,38,103	1,30,883
32	Ladakh	3,004	3,004
	Total	2,94,66,088	2,63,93,924

***Telangana, Puducherry are not implementing PMAY-G.**

Annexure-II

**ANNEXURE REFERRED TO THE STATEMENT IN REPLY TO PART
(c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 1173 TO BE
ANSWERED ON 30.07.2024 REGARDING "BENEFICIARIES OF
PMAY-G"**

Table 2:

**Houses sanctioned and completed for SC, ST and Others
categories under PMAY-G**

(unit in no)

SN o	State Name	Total Sanctio ns	ST	SC	Others	Total Comple ted	ST	SC	Others
1	ARUNACHAL PRADESH	35684	34118	0	1566	34746	33193	0	1553
2	ASSAM	2047367	403673	226616	1417078	1903864	354523	202363	1346978
3	BIHAR	3700928	98394	727245	2875289	3658868	97039	715351	2846478
4	CHHATTISGA RH	1176141	477761	225776	472604	1087671	431020	211687	444964
5	GOA	254	85	12	157	237	82	11	144
6	GUJARAT	602054	322127	37021	242906	554000	294341	33003	226656
7	HARYANA	29393	136	14456	14801	28668	131	14207	14330
8	HIMACHAL PRADESH	28227	2857	11754	13616	17325	2246	6736	8343
9	JAMMU AND KASHMIR	335376	107258	36356	191762	238336	79573	28124	130639
10	JHARKHAND	1592135	537561	285772	768802	1561630	526323	278608	756699
11	KERALA	35118	2933	11951	20234	33841	2743	11208	19890
12	MADHYA PRADESH	3798598	1459085	668590	1670923	3664571	1393460	650219	1620892
13	MAHARASHT RA	1364785	436224	218074	710487	1248622	408885	190338	649399
14	MANIPUR	101548	41340	4353	55855	30537	18968	790	10779
15	MEGHALAYA	186994	173927	1039	12028	76530	73035	320	3175

16	MIZORAM	29966	29779	118	69	20508	20410	36	62
17	NAGALAND	48830	48500	1	329	15254	15007	0	247
18	ODISHA	2723967	96440	51518	124437	2228005	76297	40179	106323
19	PUNJAB	39627	145	28556	10926	38186	136	27677	10373
20	RAJASTHAN	1715490	62227	37762	715590	1693886	61593	37171	706245
21	SIKKIM	1398	648	136	614	1359	630	127	602
22	TAMIL NADU	741843	25609	34253	9	373695	620819	22684	27043
23	TRIPURA	376794	16497	9	68471	143344	357931	3	64151
24	UTTAR PRADESH	3612915	57811	13059	224918	3587825	57426	12999	223047
25	UTTARAKHAND	68677	4029	22268	42380	67060	3996	21935	41129
26	WEST BENGAL	4569365	47159	15762	252154	3412973	30942	10471	205641
27	ANDAMAN AND NICOBAR	3424	9	1	3414	1227	9	0	1218
28	DADRA AND NAGAR HAVELI and DAMAN AND DIU	11363	11209	80	74	3887	3865	3	19
29	LAKSHADWEEP	53	53	0	0	45	45	0	0
30	ANDHRA PRADESH	246426	44612	78096	123718	76866	13594	21693	41579
31	KARNATAKA	238103	42906	73683	121514	130961	25245	39543	66173
32	TELANGANA	0	0	0	0	0	0	0	0
33	LADAKH	3004	2996	1	7	3004	2996	1	7
	Total	294658	65890	68579	160188	2639924	57279	59091	147621
		47	35	29	83	2	37	28	77

***Telangana, Puducherry are not implementing PMAY-G.**
